

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**C.P. No. 62/43/2021
In
T.A. No. 61/11/2020**

This the 16th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Arshad Bhat, Age 44 years, S/o Mohd Ashraf Bhat, R/o H. No. 43, Lane No. 5,
Vidhata Nagar, Bathindi Jammu.

.....Applicant

(Advocate:- Mr. Abhinav Sharma)

Versus

1. Mr. Atal Dulloo, Financial Commissioner, Civil Secretariat, Jammu-180001.
2. Dr. Shashi Sudhan Sharma, Principal & Dean, Govt. Medical College, Jammu-180001.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that the cause of action does not survive as such he wants to withdraw this Contempt Petition.

2. In any case, we have gone through the contents of the Contempt Petition, no case for contempt is made out against the respondents. Accordingly, the Contempt Petition is closed and notices issued stand discharged.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**